

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(11)

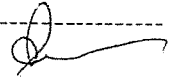
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 11-10-2018

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/568/(IB)/2018  
NAME OF THE PETITIONER(S) : MAHAVEER GINNING AND PRESSING  
NAME OF THE RESPONDENT(S) : THE SRI VENKATESA MILLS LTD  
UNDER SECTION : 9 RULE 6

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE  
REPRESENTATION BY WHOM

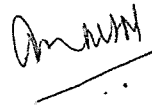
1. AMARITH BHARGAV for Petitioner



2. ARUL GNA NA PRAKASH for Respondent  
for Phoenix Legal.



ANANT MURATHIA



(11)

[CP/568/IB/2018]

ORDER

On the withdrawal memo filed by the Operational Creditor counsel, this CP/568/IB/2018 is hereby **dismissed as withdrawn**.

*-sd-*  
(S VIJAYARAGHAVAN)  
Member (Technical)

*-sd-*  
(B.S.V.PRAKASH KUMAR)  
Member (Judicial)

sr